

(3)

In The Central Administrative Tribunal
Jaipur Bench, Jaipur

OA./TA/MP No ...490/99.....199

.....Sampat Raj SharmaVersusUnion of India and Ors.....

Date of Order	Orders
18.11.99	<p>Mr. Sampat Raj Sharma, applicant present in person.</p> <p>Mr. Sampat Raj Sharma applicant in person submits that he is resident of Jodhpur and Jodhpur Bench of the Central Administrative Tribunal is also having jurisdiction to entertain his Original Application, therefore, he wants to withdraw the same with liberty to file the Original Application at Jodhpur Bench.</p> <p>In view of his submissions, this Original Application is disposed of as withdrawn with a liberty to file the fresh application, if the applicant so desirous.</p>

(N.P. NAWANI)
Adm. Member

(S.K. AGARWAL)
Judl. Member

Recd Four extra
sets & copy of order
18/11/99